

In the Central Administrative Tribunal  
Calcutta Bench

OA/1374/1996

19-8-2002

Present : Hon'ble Mr.S.Biswas, Member(A)

Bishnu Pada Mondal

-Vs-

D/O Post

For the applicant : Mr.Samir Ghosh

For the respondent : None

ORDER

Mr.S.Biswas, Member(A) :

Mr.Ghosh, the learned counsel for the applicant submits that the applicant is not willing to proceed further in the matter of the OA. He desires to withdraw the OA.

2. Therefore the OA is dismissed as withdrawn.

*S.Biswas*  
(S.Biswas)  
Member(A)